

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 145 of 2011 &
I.A. No. 229 of 2011

Dated : 20th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

The Chairman TNEB & Ors.

... Appellant(s)

Versus

M/s Ind. Barath Thermal Power Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s):

Mr. R. Venkataramani, Sr. Adv. with
Mr. S. Vallinayagam & Mr. A.K. Joseph with
Mr. C. Kaliaperumal

Counsel for the Respondent(s):

Mr. Rahul Balaji for R.1

ORDER

At the request of the learned counsel for the parties, post the matter on **04.11.2011** for hearing.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/SS